

RAJASTHAN HIGH COURT, JODHPUR
High Court WebSite :- <http://hcraj.nic.in>
Supplementary Causelist(Filterd)
Friday Dated : 08/12/2017

Court No :2

HON'BLE MR. JUSTICE GOPAL KRISHAN VYAS
HON'BLE DR. JUSTICE VIRENDRA KUMAR MATHUR

(SUPPLEMENTARY)

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
59	Hab.Corpus 169/2017 0304 -HAB.COR.	BHURA RAM STATE OF RAJASTHAN & ORS.	NITESH MATHUR-P SK VYAS AAG-R
FOR FRESH ADMISSION WITHOUT STAY			
60	Hab.Corpus 180/2017 0304 -HAB.COR.	SMT. PAWANI DEVI STATE OF RAJASTHAN & ORS.	PRADEEP SHAH-P RANJEET SINGH-P
ADMISSION WITH NOTICE SERVED - REPLY FILED			
61	C.W. 4487/2014 1304 (STAY) EX 12	SHREE CEMENT LIMITED UNION OF INDIA & ORS	RAMIT MEHTA-P P SINGH-P ANIRUDH PUROHIT-R FALGUN BUCH-R RAVI BHANSALI-R VIPUL SINGHVI-R
With			
62	C.W. 10286/2016 1304 (STAY)	SHREE CEMENT LIMITED UNION OF INDIA & ORS	LEKH RAJ MEHTA-P RAMIT MEHTA-P VIPUL SINGHVI-R
FOR HEARING			
63	C.W. 9576/2011 0504 EX 12	ASHOK KUMAR GUPTA RAJ. HIGH COURT, JODHPUR & ANR.	NITIN OJHA-P MANOJ BHANDARI-P MOHIT SINGHVI-P RS SALUJA-P VR KALLA-P ANIRUDH PUROHIT-R HARISH PUROHIT-R RAJESH PUNIA-R

Supplementary Causelist(Filterd)
Friday Dated : 08/12/2017
Court No :3
HON'BLE MR. JUSTICE SANGEET LODHA
HON'BLE MR. JUSTICE VINIT KUMAR MATHUR

(SUPPLEMENTARY)

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION WITH STAY				
54	C.W. 16197/2017 0400 -PIL(STAY)	VISHAL KHAIRWA & ORS. STATE OF RAJASTHAN & ORS.	SANDEEP SHAH-P MRS P SHAH-P	
55	S.A.W. 1096/2017 5600 (STAY)	CHHATRAVEER SINGH COLONEL BHAWANI SINGH & ORS.	SANDEEP SHAH-P MRS P SHAH-P	
56	S.A.W. 1101/2017 1303 (STAY)	M/S.ANKIT AGROCHEM PRIVATE LIMITED JOINT COMMISSIONER OF INCOME TAX & ANR.	PANKAJ KUMAR BOHRA-P NIRAJ KUMAR JAIN-P	KK BISSA-R
57	S.A.W. 1102/2017 1303 (STAY)	M/S. AYUSH AGROTECH PVT. LTD. THE PRINCIPAL COMM. OF INCOME TAX & ANR.	PANKAJ KUMAR BOHRA-P NIRAJ KUMAR JAIN-P	
FOR ORDERS				
58	WRIT CONT. 1380/2017 2401	HARKA RAM & ANR. NAVEEN MAHAJAN & ORS.	SURENDRA SINGH CHOUDHARY-P	
ADMISSION WITH NOTICE SERVED - REPLY FILED				
59	C.W. 10417/2016 0516	ADITYA JOSHI & ORS. STATE & ORS.	PRADEEP SHAH-P MRS P SHAH-P SABIR KHAN-P SANDEEP SHAH-P	RISHABH TAYAL-R NK MEHTA-R RAJESH PANWAR AAG-R
60	C.W. 13297/2016 0400 -PIL [PIL MATTER]	KISAN SANG. VIKAS SAMITI SARDARSAMAND STATE & ORS	RAJESH PUNIA-P GR PUNIA-P JAMWANT GURJAR-P YP KHELEREE-P	KL THAKUR AAG-R LR MEHTA-R RAMIT MEHTA-R
FOR HEARING				
61	I.T.APPEAL 68/2009 1303	M/S ARUN COTTON COMPANY A.C.I.T.CIRCLE,SRIGANGANAGAR	ANJAY KOTHARI-P	KK BISSA-R SURESH KUMBHAT-R

Supplementary Causelist(Filterd)
Friday Dated : 08/12/2017
Court No :4

HON'BLE MS. JUSTICE NIRMALJIT KAUR

(SUPPLEMENTARY)

NOTE: CASES LISTED IN SUPPLEMENTARY CAUSE LIST WILL BE TAKEN AFTER COMPLETION OF ADMISSION FRESH CASES LISTED IN THE MAIN CAUSE LIST.

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FINAL DISPOSAL AT ADMISSION STAGE				
79	C.W. 7489/2012 1804 (STAY) S.NO. 1	JODHPUR DEVELOPMENT AUTHORITY JUGAL KISHORE & ANR	MANOJ BHANDARI-P	RAJEEV PUROHIT-R NR BUDANIA-R
With				
80	C.W. 6991/2011 1804 (STAY)	JODHPUR DEVE. AUTHORITY HANSRAJ & ANR.	MANOJ BHANDARI-P	ARVIND SINGH RATHORE-R
With				
81	C.W. 3972/2012 1804 (STAY)	JODHPUR DEVELOPMENT AUTHORITY SMT. CHAMPA DEVI & ORS.	MANOJ BHANDARI-P	SM PARIHAR-R
FOR ADMISSION - FRESH WITHOUT STAY				
82	C.W. 14876/2017 0703	NARPAT SINGH CENTRAL MODERN EDU.SOCIETY & ANR.	ASHOK PATEL-P BL KUDAN-P DHAN RAJ CHOUDHARY-P SACHIN BHATI-P	
FOR ORDERS				
83	C.W. 14099/2017 2612 (STAY)	MAI KHADIJA INSTITUTE OF NURSING SCIENCE STATE OF RAJASTHAN & ORS.	DR. AA BHANSALI-P	SUMAN PORWAL-R HEMANT JAIN-R YP KHILEREE-R
FOR ORDERS - DEFECT CASES				
84	C.W. 16163/2017 2612	BHAWANI KATARA & ORS. STATE OF RAJASTHAN & ORS.	JITENDRA CHOUDHARY-P	
FOR ADMISSION WITH NOTICE SERVED REPLY NOT FILED				
85	C.W. 3839/2016 1806 (STAY)	DHOOL JI & ORS STATE & ORS	CHAITANYA GAHLOT-P BHAWANI SINGH-P MONARK GAHLOT-P MRS SHIVA GAHLOT-P MS KRISHNA SHARMA-P	BHEEM ARORA-R

Supplementary Causelist(Filterd)

Friday Dated : 08/12/2017

Court No :5

HON'BLE MR. JUSTICE SANDEEP MEHTA

(SUPPLEMENTARY)

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
53	CRL.A. 1395/2017	LAL CHAND STATE	RS CHOUHAN-P	PP-R
	0113 (BEFORE)			
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED				
54	CRL.M.PET. 262/2015	BABU LAL & ORS. STATE & ANR.	DR.JAYA DADHICH-P NK DADHICH-P	PP-R
	0204 (STAY)			
With				
55	CRL.M.PET. 378/2015	SMT.SUA DEVI & ANR. STATE & ANR.	DR.JAYA DADHICH-P NK DADHICH-P	PP-R
	0204			

Supplementary Causelist(Filterd)

Friday Dated : 08/12/2017

Court No :6

HON'BLE MR. JUSTICE P.K. LOHRA

(SUPPLEMENTARY)

S.No.	Case Type /No	Title of The Case		Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED				
123	C.M.A. 3243/2017	LRS OF NARAINDAS NAGAR PALIKA MANDAL, JAISALMER & ORS.	VINAY JAIN-P DARSHAN JAIN-P MADHU JAIN-P SUNIL MEHTA-P	CR CHOUDHARY-R YASHWANT MEHTA-R
	4000 (STAY)			
FOR ORDERS				
124	C.M.Appl. 139/2015	THAKUR ANAND SINGH REHMAN KHAN & ORS	RAMIT MEHTA-P LR MEHTA-P	MANISH SHISHODIA-R R CHAUHAN-R RAMESHWAR CHHANGANI-R
	4200 (BEFORE C-6) (IN CFA 59/01)			
125	CRL.A. 2014/2017	SHYAMDIN STATE	SHREEKANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P	PP-R
	0113 BEFORE			
126	C.M.A. 2088/2015	JAI SINGH ABHIJEET	MD BOOB-P MUKTESH MAHESHWARI-P	OP MEHTA-R PRADEEP GEHLOT-R SANDEEP SARUPARIA-R VD GAUR-R VIJAY RAJPUROHIT-R
	4000			

Supplementary Causelist(Filterd)

Friday Dated : 08/12/2017

Court No :8

HON'BLE MR. JUSTICE VIJAY BISHNOI

(SUPPLEMENTARY)

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR PRONOUNCEMENT OF ORDER/JUDGEMENT			
141	C.W. 15294/2017	M/S. RAMGOPAL - BHAKRARAM STATE OF RAJASTHAN & ORS.	NISHANT BORA-P ABHILASHA BORA-P OP BISHNOI-P
	4300		
FOR FRESH ADMISSION WITH STAY			
142	C.W. 15717/2017	VAGHA RAM THE SECRETARY,ESTATE DEPT. & ORS.	KULDEEP MATHUR-P DS SODHA-P
	4300 (STAY)		
143	C.W. 16009/2017	KHUSHI LAL THE DIST.COLLECTOR,DOONGARPUR & ORS.	CS KOTWANI-P HR VISHNOI-P KAILASH CHOUDHARY-P VIKASH SIHAG-P
	3100 (STAY)		
144	C.W. 16088/2017	GURCHARAN SINGH & ANR. AXIS BANK LIMITED & ORS.	SANJEET PUROHIT-P APURVA MATHUR-P CS BARETH-P RAJAT ARORA-P
	3100 (STAY)		
145	C.W. 16181/2017	HEM INDIA MILLS, BALOTRA RAJ.STATE IND.DEV.& INVEST. COR.LTD &ANR	HEMANT BALLANI-P
	4300 (STAY)		
146	C.W. 16188/2017	MANGALA RAM STATE OF RAJASTHAN & ORS.	KAN SINGH OAD-P
	5200 (STAY)		
147	C.W. 16189/2017	SMT. PRATIBHA KUSHWAHA & ANR. STATE OF RAJASTHAN & ORS.	RS CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P
	4300 (STAY)		
148	C.W. 16190/2017	SADUL RAM STATE OF RAJASTHAN & ORS.	RS CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL -P SS GOUR-P
	5701 (STAY)		
149	C.W. 16203/2017	M/S. SANIYA ENTERPRISES STATE OF RAJASTHAN & ORS.	HARISH PUROHIT-P HARSHVARDHAN SINGH-P RAKESH PATEL -P
	5800 (STAY)		
FOR ORDERS			
150	C.W. 5711/2013	GEETA CHOUDHARY STAT E & ORS	RAJESH JOSHI-P MANOJ BOHRA-P
	3500 (STAY)		
151	C.W. 311/2015	PRAHLAD RAM & ORS. THE STATE OF RAJASTHAN & ORS.	SP SHARMA-P I R CHOUDHARY-P MS RATHORE-P
	1600 (STAY)		AK RAJVANSHY-R OP BOOB-R SANJEET PUROHIT-R

Supplementary Causelist(Filtered)
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
With			
152	C.W. 8858/2016	THANA RAM & ORS UNION OF INDIA & ORS	LR PUNIA-P AK RAJVANSHY-R I R CHOUDHARY-P RJ PUNIA-P
	1600 (STAY)		
153	C.W. 6129/2015	SATYANARAYAN SHARMA STATE & ORS	SANJEET PUROHIT-P ANKUR MATHUR-P VINOD PUROHIT-P ANIL BISSA, AGC-R BK VYAS-R DR. SACHIN ACHARYA-R
	3500 (STAY)		
154	C.W. 1360/2016	RAJA RAM STATE & ORS	RAVINDRA ACHARYA-P AMITABH ACHARYA-P BL DUDY-P BL PATEL-P SAVITA ACHARYA-P DR. SACHIN ACHARYA-R
	3500		
155	C.W. 5018/2016	DITIYA MEENA STATE & ORS	PRADEEP SHAH-P MRS. P SHAH-P SANDEEP SHAH-P DR. SACHIN ACHARYA-R RAKESH ARORA-R
	3500 (STAY)		
156	C.W. 7128/2016	KHUSHABU JAISWAL STATE & ORS	MOHIT SINGHVI-P SIDDARTH TATIYA-P DR. SACHIN ACHARYA-R
	3500 (STAY)		
157	C.W. 10303/2016	PHULA RAM STATE & ORS	RS CHOUDHARY-P JR CHAWEL-P DR SACHIN ACHARYA-R DR. SACHIN ACHARYA-R SHREYANSH MEHTA-R
	3500 (STAY)		
158	C.W. 11745/2017	MAHENDRA SINGH CHOUHAN RAJ.STATE ROAD DEVEL.& CONST. COR.& ANR.	MANOJ BHANDARI-P GIRISH JOSHI-P VINAY JAIN-R DR RDSS KHARLIA-R RAJESH PANWAR AAG-R
	4300 (STAY)		
159	C.W. 15578/2017	UNITED SPIRITS LIMITED STATE OF RAJASTHAN & ORS.	VIKAS BALIA-P HEMANT BALLANI-P PREETA BALIA-P RISHI SONI-P VD VAISHNAV-P
	3500 (STAY)		
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
160	C.W. 13856/2016	DINESH KUMAR MEENA STATE & ORS	KAPIL JOSHI-P CHHAVI BARDIA-P HARSHIT BHURANI -P VINEET R DAVE -P DR. PRATISHTHA DAVE-R TRIBHUWAN GUPTA-R
	5400 (STAY)		
With			
161	C.W. 15247/2016	NAND KISHORE & ORS STATE & ORS	VISHAL SHARMA-P MAHIPAL CHARAN-P DR. P DAVE-R
	5400 (STAY)		

Supplementary Causelist(Filterd)

Friday Dated : 08/12/2017

Court No :9

HON'BLE MR. JUSTICE ARUN BHANSALI

(SUPPLEMENTARY)

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR PRONOUNCEMENT OF ORDER/JUDGEMENT				
144	C.W. 78/2008	DR. (SMT.) RENU SOLANKI (BHATI) & ORS STATE & ANR	MS SINGHVI-P ANUPAM GOPAL VYAS-P MUKUL SINGHVI-P RAJAT DAVE-P	MS KUSUM RAO-R GR PUNIA AAG-R KL THAKUR AAG-R PR SINGH AAG-R VINEET DAVE-R
	0516			
FOR ORDERS				
145	C.W. 15708/2017	SMT. MADHULIKA PARMAR STATE OF RAJASTHAN & ORS.	MANOJ BHANDARI-P	
	0507 (STAY)			
146	C.W. 15718/2017	SMT. REKHA BHARADWAJ STATE OF RAJASTHAN & ORS.	MANOJ BHANDARI-P	
	0507 (STAY)			
FOR FRESH ADMISSION WITH STAY				
147	C.R. 234/2017	THE MANAGING COMMITTEE, A.S.S. SC. & ANR LRS OF SMT. VINOD UPNEJA & ORS.	VINOD PUROHIT-P SANJEET PUROHIT-P	
	4100 (STAY)			
148	C.W. 16132/2017	MUKESH STATE OF RAJASTHAN & ORS.	VIKAS BIJARNIA-P	
	0510 (STAY)			
149	C.W. 16137/2017	RAJESH STATE OF RAJASTHAN & ORS.	VIKAS BIJARNIA-P	
	0510 (STAY)			
150	C.W. 16165/2017	BALWAN SINGH STATE OF RAJASTHAN & ORS.	KULDEEP MATHUR-P ANKUR MATHUR-P DS SODHA-P	
	0505 (STAY)			
151	C.W. 16198/2017	HANUMAN RAM STATE OF RAJASTHAN & ORS.	RAJESH CHOUDHARY-P DIVYA CHOUDHARY-P	
	0510 (STAY)			
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED				
152	C.W. 9913/2017	RAJA RAM & ORS STATE & ORS	R BHATNAGAR-P	MANISH PATEL AGC-R
	1513 (STAY)			
With				
153	C.W. 9038/2017	RAKESH KUMAR BHADU & ORS. STATE OF RAJASTHAN & ORS.	VR CHOUDHARY-P RK BHARDWAJ-P	
	1513 (STAY)			
With				
154	C.W. 9090/2017	HADMAN RAM & ORS. STATE OF RAJASTHAN & ORS.	VR CHOUDHARY-P	MANISH PATEL-R
	1513 (STAY)			
With				
155	C.W. 9347/2017	DINESH KUMAR & ORS. STATE OF RAJASTHAN & ORS.	R BHATNAGAR-P	
	1513 (STAY)			
With				
156	C.W. 10006/2017	PAPPU RAM & ORS STATE & ORS	VR CHOUDHARY-P RAJESH K BHARDWAJ-P	
	1513 (STAY)			

Supplementary Causelist(Filterd)

Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED				
With				
157	C.W. 10390/2017	Haidar Ali & Ors. State of Rajasthan & Ors.	VR CHOUDHARY-P	
	1513 (STAY)			
With				
158	C.W. 11070/2017	Manak Ram & Ors. State of Rajasthan & Ors.	VR CHOUDHARY-P RAJESH K BHARDWAJ-P	
	1513 (STAY)			
With				
159	C.W. 12266/2017	Babu Ram & Ors. State of Rajasthan & Ors.	VR CHOUDHARY-P	
	1513 (STAY)			
160	C.W. 14480/2017	Ganga Ram Mali State of Rajasthan & Ors.	MUKESH VYAS-P	DR. PRATISTHA DAVE-R
	0503 (STAY)			
161	C.W. 15201/2017	Shyamlal Verma State of Rajasthan & Ors.	PRADEEP SHAH-P MRS P SHAH-P RANJEET SINGH-P SABIR KHAN-P SANDEEP SHAH-P	B L BHATI-R
	0516 (STAY)			

Supplementary Causelist(Filtered)

Friday Dated : 08/12/2017

Court No :10

HON'BLE DR. JUSTICE PUSHPENDRA SINGH BHATI

(SUPPLEMENTARY)

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
118	WRIT M.APPL 309/2017 4200	JASA RAM STATE OF RAJASTHAN & ORS.	KULDEEP MATHUR-P DS SODHA-P KDS CHARAN-P
119	C.W. 12877/2017 0515 (STAY)	YASHODA STATE OF RAJASTHAN & ORS.	SS SISODIA-P HEMANT JAIN-R
With			
120	C.W. 2711/2017 0515 (STAY)	RATANA DEVI & ORS. STATE OF RAJASTHAN & ORS.	MC BISHNOI-P
With			
121	C.W. 12881/2017 0515 (STAY)	LOVELYNA PRAJAPAT & ORS. STATE OF RAJASTHAN & ORS.	KSHAMENDRA MATHUR-P HEMANT JAIN-R
With			
122	C.W. 13027/2017 0515 (STAY)	SUNITA & ANR. STATE OF RAJASTHAN & ORS.	DR. NIKHIL DUNGAWAT-P NIHAR JAIN-P HEMANT JAIN-R
With			
123	C.W. 13034/2017 0515 (STAY)	MUNITA & ANR. STATE OF RAJASTHAN & ORS.	DR. NIKHIL DUNGAWAT-P NIHAR JAIN-P HEMANT JAIN-R
With			
124	C.W. 13056/2017 0515 (STAY)	DROPATI & ORS STATE & ANR	SR GODARA-P
With			
125	C.W. 13059/2017 0515 (STAY)	RAMESH KUMARI STATE OF RAJASTHAN & ANR.	SR GODARA-P
With			
126	C.W. 13085/2017 0515 (STAY)	SUMAN NAYAK STATE OF RAJASTHAN & ORS.	PK POONIA-P
With			
127	C.W. 13086/2017 0515 (STAY)	SATWANTI STATE OF RAJASTHAN & ORS.	PK POONIA-P
With			
128	C.W. 13099/2017 0515 (STAY)	NIRMA STATE OF RAJASTHAN & ORS.	KSHAMENDRA MATHUR-P HEMANT JAIN-R
With			
129	C.W. 13115/2017 0515 (STAY)	DHAPU DEVI & ORS. STATE OF RAJASTHAN & ORS.	RAJESH PUNIA-P KUBER CHOUDHARY-P
With			
130	C.W. 13129/2017 0515 (STAY)	RENU STATE OF RAJASTHAN & ANR.	VIJAY JAIN-P

Supplementary Causelist(Filterd)

Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
With 131	C.W. 13137/2017	MS.SEEMA CHOUDHARY STATE OF RAJASTHAN & ORS.	PRAKASH BHATI-P KR KAWAIA-P
	0515 (STAY)		
With 132	C.W. 13139/2017	LAXMI DEVI & ANR. STATE OF RAJASTHAN & ORS.	NL JOSHI-P KIRTI JOSHI-P
	0515 (STAY)		
With 133	C.W. 13142/2017	KRISHNA DADHICH STATE OF RAJASTHAN & ANR.	PANKAJ KUMAR BOHRA-P NIRAJ KUMAR JAIN-P PEEYUSH SHARMA-P SHRAVAN KUMAR ASOPA-P
	0515 (STAY)		
With 134	C.W. 13161/2017	REVANTEE MEGWAL STATE OF RAJASTHAN & ORS.	NITIN TRIVEDI-P DEEPIKA SONI-P
	0515 (STAY)		
With 135	C.W. 13166/2017	RAJAL DAUTAR STATE OF RAJASTHAN & ORS.	YASHPAL KHILEREE-P JAMWANT GURJAR-P RAJENDRA PRASAD-P RAJESH PUNIA-P
	0515 (STAY)		
With 136	C.W. 13179/2017	ANITA & ORS STATE & ORS	TANWAR SINGH RATHORE-P
	0515 (STAY)		
With 137	C.W. 13245/2017	VIMLA JANI STATE OF RAJASTHAN & ORS.	KAILASH KHATRI-P
	0515 (STAY)		HEMANT JAIN-R
With 138	C.W. 13271/2017	RANI KAUR & ANR. STATE OF RAJASTHAN & ORS.	ASHVINI SWAMI-P LEELAWATI SWAMI-P
	0515 (STAY)		
With 139	C.W. 13273/2017	INDU PRABHA THAROL & ORS. STATE OF RAJASTHAN & ORS.	ASHVINI SWAMI-P LEELAWATI SWAMI-P
	0515 (STAY)		
With 140	C.W. 13279/2017	MANJU & ORS STATE & ORS	HANUMAN SINGH CHOUDHARY-P GR SIYAG-P
	0515 (STAY)		

**Supplementary Causelist(Filterd)
Friday Dated : 08/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
With 141	C.W. 13281/2017	KIRTI SEN & ORS STATE & ORS	ASHVINI SWAMI-P SS LADRECHA, AAG-R LEELAWATI SWAMI-P
	0515 (STAY)		
With 142	C.W. 13282/2017	KAVITA DUDI & ANR. STATE OF RAJASTHAN & ORS.	ASHVINI SWAMI-P LEELAWATI SWAMI-P
	0515 (STAY)		
With 143	C.W. 13298/2017	AMRITA & ORS STATE & ANR	RJ PUNIA-P LR PUNIA-P
	0515		
With 144	C.W. 13330/2017	PARVINDER STATE OF RAJASTHAN & ORS.	JS BHALERIA-P VS BHAWLA-P
	0515 (STAY)		
With 145	C.W. 13360/2017	ROSHINI SHARAN & ORS. STATE OF RAJASTHAN & ORS.	KAILASH JANGID-P HEMANT JAIN-R DEEPAK JANGID -P HARISH JANGID-P
	0515 (STAY)		
With 146	C.W. 13367/2017	GUDI DEVI STATE & ANR	RJ PUNIA-P LR PUNIA-P
	0515 (STAY)		
With 147	C.W. 13429/2017	POONAM & ORS. STATE OF RAJASTHAN & ORS.	VIKAS BIJARNIA-P NAVEEN BHUWAN-P
	0515 (STAY)		
With 148	C.W. 13437/2017	SUMITA MEGHWAL STATE OF RAJASTHAN & ORS.	PK POONIA-P
	0515 (STAY)		
With 149	C.W. 13440/2017	KAVITA STATE OF RAJASTHAN & ANR.	LR PUNIA-P SS LADRECHA AAG-R RJ PUNIA-P
	0515		
With 150	C.W. 13445/2017	SUMAN STATE OF RAJASTHAN & ORS.	HR VISHNOI-P KAILASH CHOUDHARY-P SURENDRA SINGH-P
	0515 (STAY)		
With 151	C.W. 13446/2017	SMT. SARITA & ANR. STATE OF RAJASTHAN & ORS.	AWAR DAN UJJWAL-P
	0515 (STAY)		

Supplementary Causelist(Filtered)

Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
With 152	C.W. 13447/2017	MANJU CHALIA STATE OF RAJASTHAN & ORS.	MANVENDRA KS BHATI-P HEMANT JAIN-R CHANDRAVEER SINGH SHEKHAW-P KAILASH JANGID -P
	0515 (STAY)		
With 153	C.W. 13579/2017	SEEMA STATE & ORS	RAGHVENDRA MUNDEL-P
	0515 (STAY)		
With 154	C.W. 13625/2017	KANCHAN BHATI STATE OF RAJASTHAN & ORS.	RAM PRASAD SINGARIA-P SUMITRA SINGARIA-P
	0515 (STAY)		
With 155	C.W. 13671/2017	NEETU RANI STATE OF RAJASTHAN & ORS.	NR BUDANIA-P
	0515 (STAY)		
With 156	C.W. 13687/2017	VIJAYLAXMI STATE OF RAJASTHAN & ANR.	RS CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P
	0515 (STAY)		
With 157	C.W. 13700/2017	USHA STATE OF RAJASTHAN & ORS.	HANUMAN SINGH CHOUDHARY-P GR SIYAG-P
	0515 (STAY)		
With 158	C.W. 13721/2017	SUMAN GURJAR & ANR STATE & ORS	AK CHOUDHARY-P
	0515 (STAY)		
With 159	C.W. 13818/2017	INDIRA DUKIYA STATE & ORS	YASHPAL KHILEREE-P DILIP BARUPAL-P JAMWANT GURJAR-P RAJENDRA PRASAD-P RAJESH PUNIA-P
	0515 (STAY)		
With 160	C.W. 13824/2017	VIDYA GODARA STATE OF RAJASTHAN & ORS.	HR VISHNOI-P KAILASH CHOUDHARY-P SURENDRA SINGH RATHORE-P
	0515 (STAY)		
With 161	C.W. 13928/2017	SHANTI STATE OF RAJASTHAN & ANR.	MANJEET GODARA-P SAHEE RAM MUNDEL-P
	0515 (STAY)		

Supplementary Causelist(Filtered)
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
With 162	C.W. 13935/2017	NIRMLA DEVI STATE OF RAJASTHAN & ORS.	KSHAMENDRA MATHUR-P HEMANT JAIN-R
	0515 (STAY)		
With 163	C.W. 13961/2017	BALA & ANR STATE & ANR	RAM NIWAS-P
	0515 (STAY)		
With 164	C.W. 14199/2017	GAGAN DEEP STATE OF RAJASTHAN & ANR.	VIVEK SHARMA-P
	0515 (STAY)		
With 165	C.W. 14236/2017	SURAJ DEVI & ORS. STATE OF RAJASTHAN & ANR.	PRASHANT KUMAR SHARMA-P RAHUL SHARMA-P
	0515 (STAY)		
With 166	C.W. 14384/2017	GAGANDEEP STATE OF RAJASTHAN & ORS.	JS BHALERIA-P VS BHAWLA-P
	0515 (STAY)		
With 167	C.W. 14635/2017	RADHA BISHNOI STATE OF RAJASTHAN & ANR.	RAM NIWAS-P
	0515 (STAY)		
With 168	C.W. 14725/2017	BEANT KAUR STATE OF RAJASTHAN & ORS.	SHREEKANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P
	0515 (STAY)		
With 169	C.W. 15140/2017	SANTOSH JAT STATE & ORS	RS CHOUDHARY-P ASHOK CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P
	0515 (STAY)		
With 170	C.W. 15777/2017	KANI & ANR. STATE OF RAJASTHAN & ORS.	VIKAS BIJARNIA-P
	0515 (STAY)		
171	C.W. 13611/2017	SUMAN STATE OF RAJASTHAN & ORS.	SK POONIA-P
	0515 (STAY)		
FOR ORDERS ON INTERIM APPLICATIONS			
172	C.W. 5423/2016	NITIN BHANDARI LIFE INSU. CORPN OF INDIA & ORS	HIMMAT JAGGA-P RAJEEV PUROHIT-R
	0502 (STAY)		

Supplementary Causelist(Filterd)

Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATIONS			
With			
173	C.W. 11701/2017	ANIL SHARMA LIFE INSURANCE CORPORATION OF INDIA &ORS	HIMMAT JAGGA-P AMAN MIDHA-P HL CHAUHAN-P
	0502 (STAY)		
FOR ADMISSION - FRESH (WITH STAY/BAIL)			
174	C.W. 15006/2017	SMT. HARSHA SONI STATE OF RAJASTHAN & ORS.	TC SHARMA-P AA SHARMA-P AK AGGARWAL-P JITENDRA MAROTHIA-P
	0515 (STAY)		
175	C.W. 15271/2017	VISHAL DEVRA STATE OF RAJASTHAN & ANR.	ARJUN PUROHIT-P ANJALI GOPA-P
	0515 (STAY)		
176	C.W. 15959/2017	MANISHA BHATT STATE OF RAJASTHAN & ORS.	SUKESH BHATI-P MP RANGA -P
	0515 (STAY)		SS LADRECHA-R
177	C.W. 16058/2017	MUKESH KUMAR STATE OF RAJASTHAN & ORS.	INDER JEET YADAV-P VANDANA CHOUHAN-P
	0515 (STAY)		
178	C.W. 16115/2017	SHARWAN KUMAR & ANR. STATE OF RAJASTHAN & ORS.	KAILASH JANGID-P DEEPAK JANGID-P HARISH JANGID-P
	0515 (STAY)		
179	C.W. 16129/2017	PANKAJ SUWALKA & ORS. UNION OF INDIA & ORS.	DASHRATH SINGH-P RS KUMPAWAT-P
	0515 (STAY)		
180	C.W. 16155/2017	NOOPUR AMETA STATE OF RAJASTHAN & ORS.	RITURAJ SINGH RATHORE-P
	0515 (STAY)		
181	C.W. 16172/2017	VIJAY SINGH KACHHAWA STATE OF RAJASTHAN & ORS.	JS BHALERIA-P VS BHAWLA-P
	0515 (STAY)		SS LADRECHA AAG-R
182	C.W. 16176/2017	HANS RAJ STATE OF RAJASTHAN & ORS.	JS BHALERIA-P VS BHAWLA-P
	0515 (STAY)		SS LADRECHA AAG-R
183	C.W. 16179/2017	UTTAM SINGH RANAWAT STATE OF RAJASTHAN & ORS.	RAMESH KUMAR PRAJAPAT-P
	0515 (STAY)		SS LADRECHA AAG-R
184	C.W. 16191/2017	PRITAM SINGH & ANR. STATE OF RAJASTHAN & ANR.	PAPPU SANGWA-P OP SANGWA-P SS SANGWA-P
	0515 (STAY)		
185	C.W. 16192/2017	SURYVEER SINGH CHAHAR & ORS STATE & ANR	DK GODARA-P OP SANGWA-P PAPPU SANGWA-P
	0515 (STAY)		
186	C.W. 16193/2017	MEHAR SINGH STATE OF RAJASTHAN & ORS.	INDER JEET YADAV-P VANDANA CHOUHAN-P
	0515 (STAY)		SS LADRECHA AAG-R
187	C.W. 16196/2017	BHAWANI SINGH & ORS. STATE OF RAJASTHAN & ORS.	JS BHALERIA-P VS BHAWLA-P
	0515 (STAY)		
188	C.W. 16199/2017	RAMESH KUMAR & ORS. STATE OF RAJASTHAN & ORS.	VIKAS BIJARNIA-P
	0515 (STAY)		

Supplementary Causelist(Filterd)

Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ADMISSION - FRESH (WITH STAY/BAIL)				
189	C.W. 16201/2017	GARIMA GUPTA STATE OF RAJASTHAN & ORS.	KAILASH JANGID-P DEEPAK JANGID-P HARISH JANGID-P	
	0515 (STAY)			
190	C.W. 16205/2017	ANJU MOBARSA & ORS. STATE OF RAJASTHAN & ORS.	NARPAT SINGH-P BHUPENDRA SINGH-P OM SINGH CHAUHAN-P	
	0502 (STAY)			
191	C.W. 16210/2017	RAJ KUMARI SAINI STATE OF RAJASTHAN & ORS.	SHREEKANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P	SS LADRECHA AAG-R
	0515 (STAY)			
192	C.W. 16214/2017	MADHUBALA GOSWAMI & ORS. STATE OF RAJASTHAN & ORS.	NARPAT SINGH-P BHUPENDRA SINGH-P OM SINGH CHAUHAN-P	
	0502 (STAY)			
193	C.W. 16215/2017	DIMPAL KANWAR & ORS. STATE OF RAJASTHAN & ORS.	NARPAT SINGH-P BHUPENDRA SINGH-P OM SINGH CHAUHAN-P	
	0502 (STAY)			
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED				
194	CRL.R. 1029/2017	MISS AVNI & ANR NARESH SURANA & ANR	SURENDRA SURANA-P PRATEEK SURANA-P RAJESH PAWAR-P	PP-R NISHANT BORA-R
	0208 (EXP 5,13)			
With				
195	CRL.R. 962/2017	NARESH SURANA AVANI & ANR.	RAKESH ARORA-P BHARAT K SANKHLA-P NARESH SINGH-P RAJDEEP SINGH-P VINAY ARORA-P	PP-R
	0208 (STAY) (EXP - 6)			
With				
196	CRL.R. 964/2017	NARESH SURANA AVANI & ANR.	RAKESH ARORA-P BHARAT K SANKHLA-P NARESH SINGH-P RAJDEEP SINGH-P VINAY ARORA-P	
	0208 (STAY) (EXP - 6)			
197	C.W. 7168/2017	SUMAN STATE OF RAJASTHAN & ORS.	RS CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P MAHENDRA CHOUDHARY-P SS GOUR-P	JK MISHRA-R
	0515 (STAY)			
198	C.W. 13299/2017	MANJU STATE OF RAJASTHAN & ORS.	NL JOSHI-P	HEMANT JAIN-R
	0515 (STAY)			

Supplementary Causelist(Filterd)

Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
199	C.W. 13929/2017	HEMANT KUMAR JAIN STATE & ANR	RS CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P
	0515 (STAY)		
With			
200	C.W. 13860/2017	MUKESH KUMAR STATE OF RAJASTHAN & ANR.	ARJUN PUROHIT-P ANJALI GOPA-P
	0515 (STAY)		
With			
201	C.W. 13861/2017	BHAWANA UPADHYAYA STATE OF RAJASTHAN & ANR.	ARJUN PUROHIT-P ANJALI GOPA-P
	0515 (STAY)		
202	C.W. 13964/2017	MAYA DEVI & ANR STATE & ANR	SR GODARA-P
	0515 (STAY)		KL THAKUR AAG-R
With			
203	C.W. 13862/2017	PRAMILA BISHNOI STATE OF RAJASTHAN & ANR.	HR VISHNOI-P KAILASH CHOUDHARY-P KR CHOUDHARY-P SURENDRA SINGH RATHORE-P
	0515 (STAY)		KL THAKUR AAG-R
With			
204	C.W. 13983/2017	KANTA STATE & ANR	SR GODARA-P
	0515 (STAY)		
With			
205	C.W. 14334/2017	MONIKA SHARMA STATE OF RAJASTHAN & ORS.	JS BHALERIA-P VS BHAWLA-P
	0515 (STAY)		KL THAKUR AAG-R
With			
206	C.W. 14541/2017	KIRANDEEP KAUR STATE OF RAJASTHAN & ORS.	JS BHALERIA-P VS BHAWLA-P
	0515 (STAY)		
With			
207	C.W. 15027/2017	SUMAN CHOUDHARY & ORS. STATE OF RAJASTHAN & ANR.	HR VISHNOI-P KAILASH CHOUDHARY-P SURENDRA SINGH RATHORE-P
	0515 (STAY)		SS LADRECHA AAG-R VIKAS CHOUDHARY-R
208	C.W. 13986/2017	FARHAD BANU STATE & ORS	MAHAVEER BISHNOI-P HS BISHNOI-P
	0515 (STAY)		SS LADHRECHA-R PR SINGH-R VIKAS CHOUDHARY-R
209	C.W. 13994/2017	PARVATI SHARMA THE STATE OF RAJASTHAN & ANR	RS CHOUDHARY-P BR CHAHAR-P BS BHANWARIYA-P JK SUTHAR-P JR CHAWEL-P SS GOUR-P
	0515 (STAY)		SS LADHRECHA-R PR SINGH-R VIKAS CHOUDHARY-R

Supplementary Causelist(Filterd)

Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
210	C.W. 14057/2017	PALLAVI JAIN THE STATE OF RAJASTHAN & ORS.	SHREEKANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P
	0515 (STAY)		SS LADHRECHA-R PR SINGH-R
211	C.W. 14264/2017	SHUCHI JOSHI STATE OF RAJASTHAN & ORS.	SHYAM VYAS-P CHETAN SINGH-P KULDEEP MARWAN-P
	0515 (STAY)		DINESH OJHA-R
212	C.W. 14293/2017	PURNIMA SHRIMAL STATE OF RAJASTHAN & ORS.	MAHAVEER BISHNOI-P HS BISHNOI-P
	0515 (STAY)		PR SINGH AAG-R
213	C.W. 14302/2017	VERSHA STATE OF RAJASTHAN & ORS.	RAMDEV POTALLIA-P SHARWAN CHOUDHARY-P
	0515 (STAY)		PR SINGH AAG-R
With			
214	C.W. 14304/2017	AMIT SONI STATE OF RAJASTHAN & ORS.	RAMDEV POTALLIA-P SHARWAN CHOUDHARY-P
	0515 (STAY)		PR SINGH AAG-R
215	C.W. 14307/2017	SAPNA KUMRAWAT STATE OF RAJASTHAN & ORS.	MAHENDRA TRIVEDI-P AMIT DAVE-P
	0515 (STAY)		SS LADHRECHA-R PR SINGH AAG-R
216	C.W. 14309/2017	RAVI SARASWAT STATE OF RAJASTHAN & ORS.	RS SALUJA-P ARCHANA JOSHI-P SHAILENDRA KUMAR-P
	0515 (STAY)		PR SINGH AAG-R
217	C.W. 14433/2017	DHARMESH PANDYA STATE OF RAJASTHAN & ORS.	RAMDEV POTALLIA-P SHARWAN CHOUDHARY-P
	0515 (STAY)		PR SINGH AAG-R
218	C.W. 14435/2017	MIHIR PATHAK & ORS. STATE OF RAJASTHAN & ORS.	RAMDEV POTALLIA-P SHARWAN CHOUDHARY-P
	0515 (STAY)		PR SINGH AAG-R
219	C.W. 14436/2017	SIDDHI PATIDAR & ORS. STATE OF RAJASTHAN & ORS.	RAMDEV POTALLIA-P SHARWAN CHOUDHARY-P
	0515 (STAY)		PR SINGH AAG-R
220	C.W. 14462/2017	NAGIN KUMAR STATE OF RAJASTHAN & ORS.	GOVIND SUTHAR-P DEVENDRA SANWALOT-P
	0515 (STAY)		PR SINGH-R
221	C.W. 14571/2017	MANISHA PANDYA STATE OF RAJASTHAN & ORS.	DR. RAKESH KUMAR SINHA-P RAJAT DAVE-P
	0515 (STAY)		PR SINGH AAG-R
ADMISSION WITH NOTICE SERVED - REPLY FILED			
222	C.W. 13969/2017	RAJENDRA KUMAR YADAV STATE & ANR	SUKESH BHATI-P MP RANGA-P
	0515		PR SINGH-R
With			
223	C.W. 15232/2017	FARHAD BANU & ORS. STATE OF RAJASTHAN & ORS.	MAHAVEER BISHNOI-P HS BISHNOI-P
	0515 (STAY)		

Supplementary Causelist(Filterd)

Friday Dated : 08/12/2017

Court No :11

HON'BLE MR. JUSTICE DINESH MEHTA

(SUPPLEMENTARY)

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - DEFFECT CASES			
197	C.W. 16128/2017	LRS OF GOTAM & COMPANY & ORS. THE ADDL.CIVIL JUDGE & ORS.	SANJAY MATHUR-P GOPAL NARAWAT-P MANOJ PAREEK-P
	4300		
FOR ORDERS			
198	C.TRNS.APPLI 38/2017	SMT. SEEMA MANISH GEHLOT	CS KOTWANI-P HR VISHNOI-P KAILASH CHOUDHARY-P SURENDRA SINGH RATHORE-P
	4200		
199	C.TRNS.APPLI 124/2017	SMT. CAROLINE SHRI DESMOND SCOT	RAVI PANWAR-P KR BHATI-R
	4200		
200	C.lst.Appl 274/2015	SMT. KUSUM SMT. SOSAR & ORS.	SL JAIN-P ABHINAV JAIN-P NK RASTOGI-R RAJESH CHOUDHARY-R
	3800		
FOR ADMISSION - FRESH (WITH STAY/BAIL)			
201	C.W. 15944/2017	KALPESH CHOBISA AVVNL, BANSWARA & ORS.	SHAMBHOO SINGH-P BHARAT SINGH-P HITENDRA SINGH-P VIKRAM SINGH-P
	4300 (STAY)		
202	C.W. 16112/2017	KESHAV DAS SINDHI UDAIPUR SAHKARI UPBHOKTA THOK BHANDARLTD	MANOJ BHANDARI-P
	4300 (STAY)		
203	C.W. 16144/2017	JITENDRA SARPATA MANOHAR LAL & ANR.	PAPPU SANGWA-P OP SANGWA-P SS SANGWA-P
	4300 (STAY)		
204	C.W. 16175/2017	SHAMSHUDDIN GULAM MOINNUDDIN & ANR.	SL JAIN-P ABHINAV JAIN-P OP CHOUDHARY-P
	4300 (STAY)		
205	C.W. 16182/2017	NANALAL SMT. MOHANI DEVI	DEELIP KAWADIA-P BHUWANESHWAR SINGH -P GS RATHORE-P P RAJPUROHIT-P VARSHA PUROHIT-P
	4300 (STAY)		
206	C.W. 16202/2017	ABDUL JABBAR URBAN IMPROVEMENT TRUST,BHILWARA & ORS.	TARUN JOSHI-P CS BHATI-P KHET SINGH-P SIDDHARTH JOSHI-P
	4300 (STAY)		
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
207	EX.FIRST APP 5/2016	SMT. ILAYACHI RAM KUMAR & ANR.	SAJJAN SINGH-P SAJJAN SINGH-P SURESH SHRIMALI-R
	3600 (STAY)		

Supplementary Causelist(Filterd)

Friday Dated : 08/12/2017

Court No :13

HON'BLE MR. JUSTICE MANOJ KUMAR GARG

(SUPPLEMENTARY)

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - MISC.CASES			
81	SUSP. OF SENT.(APP) 1093/2017 0107 IN CRLA 1667/2017	KAMAL SINGH & ANR. STATE	VINOD SHARMA-P PP-R
With			
82	SUSP. OF SENT.(APP) 1061/2017 0107 IN CRLA 1697/2017	SHYAM LAL & ANR STATE	RK CHARAN-P ABHISHEK CHARAN-P PP-R
FOR FRESH ADMISSION WITHOUT STAY			
83	CRL.A. 2003/2017 0113	RAMCHANDRA STATE	KULWANT SINGH-P PP-R
ADMISSION WITH NOTICE SERVED			
84	CRL.A. 316/2016 0106	DEVI LAL STATE & ORS.	SD PUROHIT-P NITIN MEHTA-P RS MALI-P PP-R UMESH SHRIMALI-R
FOR HEARING			
85	CRL.A. 759/2015 0106	STATE KAPURA RAM & ORS.	PP-P SHAMBHOO SINGH-R

Supplementary Causelist(Filterd)

Friday Dated : 08/12/2017

Court No :15

HON'BLE MR. JUSTICE RAMCHANDRA SINGH JHALA

(SUPPLEMENTARY)

S.No.	Case Type /No	Title of The Case		Name of Advocate
FOR PRONOUNCEMENT OF ORDER/JUDGEMENT				
51	C.IInd.APPL 108/2017	LRS OF JETHMAL & ANR. SMT. TULSI & ANR.	DEVILAL R. VYAS-P	RAJESH PUNIA-R GR PUNIA-R RAJENDRA PRASAD-R
3900				

Supplementary Causelist(Filterd)

Friday Dated : 08/12/2017

Court No :16

HON'BLE MR. JUSTICE BANWARI LAL SHARMA

(SUPPLEMENTARY)

NOTE: CASES LISTED IN SUPPLEMENTARY CAUSE LIST WILL BE TAKEN AT FIRST.

S.No.	Case Type /No	Title of The Case	Name of Advocate
Cr. Misc. Bail 439 crpc			
103	CRL.M.(BAIL) 10906/2017 0202	GURJANT SINGH & ANR STATE	RAJENDRA CHARAN-P PP-R
104	CRL.M.(BAIL) 11259/2017 0202	KUSUM TAMBOLI STATE	MAHAVEER PAREEK-P DS PANWAR-P MANOJ PAREEK-P PP-R
105	CRL.M.(BAIL) 11261/2017 0202	RINKU @ VINOD STATE	JITENDRA OJHA-P BHAWESH TRIVEDI-P PP-R
106	CRL.M.(BAIL) 11266/2017 0202	GOPAL & ANR. STATE	RAMESH PUROHIT-P ARVIND CHOUDHARY-P NK GURJAR-P PP-R
107	CRL.M.(BAIL) 11279/2017 0202	BANWARILAL & ANR. STATE	BR GODARA-P BUDHA RAM-P PP-R
108	CRL.M.(BAIL) 11281/2017 0202	PRAMOD & ANR. STATE	SHREEKANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P PP-R
109	CRL.M.(BAIL) 11282/2017 0202	SATPAL @ SATURAM STATE	NR BUDANIA-P MS GEHLOT-P PP-R
With			
110	CRL.M.(BAIL) 11283/2017 0201	DHARAMPAL SINGH STATE	TRILOK JOSHI-P CHANDRAVEER SINGH-P NAVNEET POONIA-P SUMAN JOSHI-P UMAID SINGH-P PP-R
111	CRL.M.(BAIL) 11285/2017 0202	BALVINDRA SINGH & ORS. STATE	RAJENDRA CHARAN-P PP-R
112	CRL.M.(BAIL) 11286/2017 0202	MOHD. DANISH STATE	JVS DEORA-P PRAVEEN BHATI-P PP-R
113	CRL.M.(BAIL) 11287/2017 0202	RINKU @ VINOD STATE	JITENDRA OJHA-P BHAWESH TRIVEDI-P PP-R
114	CRL.M.(BAIL) 11288/2017 0202	IQBAL MOHD. STATE	JITENDRA OJHA-P BHAWESH TRIVEDI-P PP-R
115	CRL.M.(BAIL) 11289/2017 0202	RINKU @ VINOD STATE	JITENDRA OJHA-P BHAWESH TRIVEDI-P PP-R
116	CRL.M.(BAIL) 11290/2017 0202	MAHESH SINGH STATE	SHREEKANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P PP-R
Cr. Misc. Bail 438 crpc			

Supplementary Causelist(Filtered)
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
Cr. Misc. Bail 438 crpc			
117	CRL.M.(BAIL) 6246/2017 0201	DR PRATIMA MATHUR STATE	CS KOTWANI-P HR VISHNOI-P KAILASH CHOUDHARY-P PP-R
118	CRL.M.(BAIL) 11245/2017 0201	MADAN LAL STATE	RAKESH MATORIA-P DEEPAK KORPAL-P SHAKUNTLA MATORIA-P PP-R
119	CRL.M.(BAIL) 11246/2017 0201	RATI RAM & ANR. STATE	RAKESH MATORIA-P DEEPAK KORPAL-P SHAKUNTLA MATORIA-P PP-R
120	CRL.M.(BAIL) 11250/2017 0201	GOPAL SHAHU & ANR. STATE	JVS DEORA-P PRAVEEN BHATI-P PP-R
121	CRL.M.(BAIL) 11251/2017 0201	VANITA DEVI AJMERA & ORS. STATE	RAJENDRA CHARAN-P PP-R
122	CRL.M.(BAIL) 11252/2017 0201	VIJAY KUMAR STATE	RAJENDRA CHARAN-P PP-R
FOR ORDERS -DEFFECT CASES			
123	CRL.A. 2015/2017 0113	DHAN RAJ STATE	JITENDRA OJHA-P BHAWESH TRIVEDI-P PP-R
124	CRL.M.(BAIL) 11232/2017 0202	RINKU @ VINOD STATE	JITENDRA OJHA-P BHAWESH TRIVEDI-P PP-R
FOR ORDERS			
125	CRL.M.PET. 4376/2017 0204 BEFORE IN CRLMB 9886/2017	ANIL KUMAR STATE	RAKESH MATORIA-P DEEPAK KORPAL-P SHAKUNTLA MATORIA-P PP-R
126	CRL.A. 1348/2017 0113	KAILASH STATE	SANJAY MATHUR-P GR BHARI-P MANOJ PAREEK-P PP-R
127	CRL.A. 1805/2017 0113	SHRAWAN SINGH & ORS. STATE	B RAY BISHNOI-P ASHOK CHANDRA-P HITESH BISHNOI-P PP-R
128	CRL.A. 2002/2017 0113	DIGVIJAY SINGH STATE	AD UJJWAL-P PP-R
129	CRL.A. 2004/2017 0113	VIRENDRA SINGH STATE	VINOD SHARMA-P HANUMAN KHOKHAR-P PP-R
130	CRL.A. 2009/2017 0113	VIJAY SOLANKI & ANR. STATE	SHREEKANT VERMA-P ANJALI VERMA-P PRITAM JOSHI-P PP-R

